

State Of Uttar Pradesh And Another Vs State Of Uttar Pradesh And Another

Court: Allahabad High Court

Date of Decision: Feb. 8, 2019

Acts Referred: Code Of Criminal Procedure, 1973 â€” Section 205, 317, 340, 437, 437(1), 482
Indian Penal Code, 1860 â€” Section 255, 259, 260, 406, 420, 467, 468, 471

Hon'ble Judges: Chandra Dhari Singh, J

Bench: Single Bench

Advocate: G.A., Priyanka Midha, Manu Khare

Final Decision: Dismissed

Judgement